

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Adv. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
2.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
3.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Nikhil Singhvi, Adv. for R-6 Dr. Abhishek Atrey, Adv. for MoEF
4.	Original Application No. 518/2016 (M.A. No. 464/2017 & I.A. No. 117/2019) WITH	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-4 to 6 & 9 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
5.	Original Application No. 692/2018 (M.A. No. 1401/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Preeti Singh, Adv. for R-5
6.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41

7.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram
8.	Original Application No. 351/2018 WITH	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forest & Ors.	Mr. Purushottam Sharma Tripathi, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Shashank Bajpai, Adv. for R-2 & 5 Mr. Manoranjan Parikaray, Adv. for R-3 Mr. Shlok Chandra, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6 Dr. Kedar Nath Tripathy, Adv.
9.	Original Application No. 68/2019 WITH	Anchalik Paribesh Surakhya Sangh Vs. Ministry of Environment & Forests & Ors.	Dr. Kedar Nath Tripathy, Adv. for Applicant Mr. Prasanto Ch. Sen & Mr. Sanjeeb Panigrahi, Adv. for R-6
10.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Sanjeeb Panigrahi, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Ms. Sharmila Upadhyay, Adv. for R-3 Ms. Shashank Bajpai, Adv. for R-4 Mr. M. Paikaray, Adv. for R-5
CASE AT SR. NO.11 WILL BE TAKEN-UP ON 8.04.2019 FOR HEARING			
11.	Original Application No. 111/2018 (I.A. No. 20/2019)	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 21/2019 IN Appeal No. 38/2018	Environment Support Group Vs. Union of India & Ors.	Mr. Yogeshwaran. A. & Maitreyi Krishnan, Adv. for Applicant

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